

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3105
ANSWERED ON:16.03.2015
TAKE CASTE CERTIFICATE
Kataria Shri Rattan Lal

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that there have been cases of submission of fake caste certificates during the last three years and the current year;
- (b) if so, the details thereof along with the safeguards provided by the Government to Scheduled Castes and Schedules Tribes people to protect the right of SCs/STs in view of the above;
- (c) the number of such cases identified and action taken by the Government against the persons found guilty in such cases; and
- (d) the strategy proposed to be adopted by the Government to prevent such cases in future?

Answer

Minister of State (Independent charge) in the Ministry of Petroleum and Natural Gas (Shri Dharmendra Pradhan)

- (a) to (c): Yes, Madam. During the last three years and the current year, four cases were identified in the Oil PSUs of submission of fake caste certificates. One employee of ONGC was dismissed from service in 2012. Engineers India Ltd. (EIL) referred one case of fake certificate to National Commission for Scheduled Castes in financial year 2011-12. Two cases of fake certificate were identified in GAIL and both the employees were dismissed from the service of GAIL.
- (d): To prevent such cases, verification of caste certificates is being done. Whenever such cases are detected, prompt and appropriate action is initiated.